

IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
NEW DELHI

NO.(IB)-176(PB)/2017

SECTION: UNDER SECTION 7 of (IBC)

IN THE MATTER OF:

Shaara Hospitalities Pvt. Ltd.Petitioner

V/s

Affinity Beauty Salon Pvt. Ltd.....Respondent

Order delivered on 03.07.2017

Coram:

R.VARADHARAJAN
Hon'ble Member (Judicial)

DEEPA KRISHAN
Hon'ble Member (Technical)

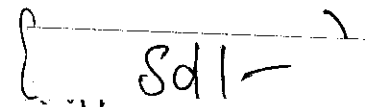
For the Petitioner : Mr. Arun Batta, Advocate

For the Respondent : Mr. Shaunak Kashyap, Advocate
Mr. Rahul Mukherjee, Advocate

ORDER

As in (IB)-164 (PB)/2017


(DEEPA KRISHAN)
MEMBER (TECHNICAL)


(R.VARADHARAJAN)
MEMBER (JUDICIAL)